

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 214
(IB)-3383(ND)2019
IA-2358/2021

IN THE MATTER OF:

Corporation Bank

... **Applicant/Petitioner**

Versus

M/s. Sainov Spirits Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016 (Liq.)

Order delivered on 17.05.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the RP : Adv. Abhishek Anand, Adv. Mohak Sharma

ORDER

IA-2358/2021: List on 18.05.2023.

- Sd -

(L. N. GUPTA)
MEMBER (T)

- Sd -

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)